

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Petition No. 88/MP/2018

Dated: 27.8.2018

To,
J.Sagar Associates
Advocates & Solicitors
B - 303, 3rd Floor,
Ansal Plaza, Hudco Place
New Delhi-110049

Subject: Petition under Section 79 of the Electricity Act, 2003 read with statutory framework governing procurement of power through competitive bidding ("Competitive Bidding Guidelines") and (a) PPA dated 17.03.2010 between Maharashtra State Electricity Distribution Company Ltd. and EMCO Energy Limited

Sir,

With reference to your letter dated 21.8.2018 seeking extension of time for filing of the information. Your request for extension up to 5.9.2018 has been acceded to. You are therefore directed to file the rejoinder by 5.9.2018 with advance copy to the respondents. This is further to inform you that no further extension of time shall be granted.

Sd/-
(Vipan Sharma)
Bench Officer